

CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH FLOOR, CHANDERLOK BUILDING, 36, JANPATH, NEW DELHI-110001
PH: -23753942 FAX: -23753923

Date: 23.03.2023

NOTICE

Sub: Regarding mentioning of matter(s).

It has been brought to the notice of the Commission that Advocates/Parties are mentioning the matter for early listing or postponement or for urgent directions in certain matters without informing the opposite parties.

2. The Commission has directed that Advocate/Party mentioning any matter shall ensure that the opposite party (ies) have been duly informed about the mentioning and produce the evidence to that effect at the time of mentioning.

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Legal)